

Dr. L. M. Singhvi: Under the circumstances indicated by the Prime Minister specifically in respect of our Consulate in Lhasa, is it proposed to recall our diplomatic personnel stationed in Lhasa?

Shri Jawaharlal Nehru: I just answered it.

Mr. Speaker: The same question is being put in one form or other.

Shri Hem Barua: May I seek a clarification? You just now said that the question asked by Shri D. C. Sharma is not relevant. But our own experience is that these diplomatic enclaves here of China have become veritable nests for espionage and they broadcast news about our country before we know anything about them. Instances can be multiplied like anything. That is why we are concerned that there must be some sort of restriction put on this Embassy and the movement of their personnel.

Shri Hari Vishnu Kamath: Activities.

Shri Hem Barua: Yes, on the activities of the Embassy, and even putting some curbs. . . .

Mr. Speaker: Order, order. I cannot allow a speech now.

Shri Hem Barua: Our Embassy personnel there have been converted into virtual prisoners. That was why when you said that it is not relevant, I wanted a clarification.

Mr. Speaker: Yes, that was not relevant.

Shri Hem Barua: I was talking about the propaganda being carried on. . . .

Mr. Speaker: Order, order. The hon. Member is making a speech which is quite irrelevant to the question or the supplementary.

Shri D. C. Sharma: I asked about the intelligence service of China here.

Mr. Speaker: Yes, the hon. Member asked that and I said that that was not relevant to this question. Whether the Government have any information as to what extent their intelligence services are working here and how, is not relevant to this. It may be remotely connected.

Shri D. C. Sharma: After all, they have got intelligence services here.

Mr. Speaker: In that way, everything can be connected.

श्री कछवाय : मैं जानना चाहता हूँ कि क्या भारत सरकार चीनी दूतावास के कर्मचारियों पर कोई प्रतिबन्ध लगाना चाहती है ?

प्रध्यक्ष महोदय : यह सवाल बार बार पूछा जा चुका है ।

State Development Plans

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*140. { **Shri D. N. Tiwary:**
Shri M. K. Kumaran:
Shri S. N. Chaturvedi:

Will the Minister of Planning be pleased to state:

(a) whether it is a fact that some States are finding it difficult to implement important schemes under the State development plans due to their inability to raise local resources:

(b) whether such States have requested the Centre for special financial assistance; and

(c) if so, what action has been taken in this regard?

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman): (a) to (c). The plans of States provide for projects and programmes to be implemented under the Third Plan as well as for the resources required. These include resources to be raised by the States themselves and assistance from the Centre. In the Annual Plan of each State all these aspects are worked out in detail. If the resources to be found

by a State fall short of the provision in the Annual Plan, adjustments in the programmes to be carried out may become necessary. Every effort is made to see that important programmes do not suffer.

Shri D. N. Tiwary: The question was whether any State Governments had requested the Government of India for advance of money for their essential projects as they are not able to raise the resources for the same in their States.

The Minister of Planning and Labour and Employment (Shri Nanda): Yes, a few States have addressed the Planning Commission on that subject and we have given suitable replies.

Shri D. N. Tiwary: Which are the States that have made such a request and what was the reply given?

Shri Nanda: I do not have the names with me now. The point is that there are State plans and if in the course of a year they want anything more, it is sometimes possible to give them advance assistance which has to be paid back in later years. This has been done in the case of a few States and it may have to be done again also.

Shri Sham Lal Saraf: In view of the fact that the Finance Commission has reduced the annual grant to the Jammu and Kashmir Government, have they indicated to the Planning Commission that they will not be able to raise their part of the funds in order to go ahead with their plans? If so, what action has the Planning Commission taken on that?

Shri Nanda: We are aware of it. But we do not interfere with what the Finance Commission has done.

श्री भक्त दर्शन : श्रीमान्, क्या जिन राज्यों की सीमा पर नया खतरा पैदा हुआ है, उस स्थिति को देखते हुए वहाँ की सरकार ने कोई विशेष प्रार्थना की है और क्या प्लानिंग कमिशन इस पर सहानुभूतिपूर्वक विचार करेगा ?

श्री नन्दा : वह चीज ध्यान में है और जो भी बाजिब है किया जायेगा ।

श्री सरजू पाण्डेय : उत्तर प्रदेश सरकार विचार कर रही है कि उस के पास इतने रिसोर्सज नहीं हैं कि वह तीसरी पंचवर्षीय योजना को पूरा कर सके । क्या उस ने इस सम्बन्ध में केन्द्रीय सरकार को कोई लिखा पढ़ी की है ?

श्री नन्दा : इस में दो पहलू थे । एक तो यह कि अगर वह जो चाहते थे इकट्ठा करना रिसोर्सज, अगर वह नहीं कर सकेंगे तो सेंट्रल एसिस्टेंस कम कर दी जायेगी । उस के बारे में जवाब दे दिया गया है कि जो हमें देना है उस में हम कभी नहीं करेंगे । मगर जो उन्हें इकट्ठा करना था, अगर वह उसे नहीं कर सके तो उन को अपने प्लान में कुछ गटोबदल करना पड़ेगा ।

Shri Indrajit Gupta: May I know whether any specific directives have been given to State Governments to reorientate their State plans in the light of the present emergency? If so, what is the nature of those directives?

Shri Nanda: Yes. That has been done. That was the main subject before the National Development Council and a communique has also been issued on that subject.

Joint Surveys of West Bengal—East Pakistan Border

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141. { **Shri Tridib Kumar Chaudhuri:**
Shri Indrajit Gupta:

Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that a decision was taken at the 71st Joint Conference of the Directors of Land Records and Survey of West Bengal and East Pakistan in Calcutta on the 26th, 27th and 28th September, 1962 that Joint Surveys on the West Bengal—